

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/351/ (IB)/2017
NAME OF THE PETITIONER(S) : FUJITEC INDIA LTD
NAME OF THE RESPONDENT(S) : MARG LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. R. S. Sankaranarayanan
&
V. J. ARUL RAJ
A. NARAYANAN

Representative Counsel
" "
Counsel for Petitioner

Shri K. Anantha Padmanabha Swamy
[Signature]

ORDER

Counsel representing both the parties are present and submitted that the parties are intending to settle the matter. They sought time for reporting the outcome of the same. Time extended at their request. Put up on 13.09.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)
Member (Judicial)